

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)  
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

PETITION No./IA No.	CP/41/KOB/2021
SECTION	73(4),76-A & 213 (C/ACT)
NAME OF PARTIES	BASTIN GOMEZ HEADMON & ANOTHER V/S ANNAKAIRALI HOSPITALITY PVT LTD & 3 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	SHINU J PILLAI, SUJA S, MARIYA RAJAN, AISWARYA JAMES, ANAND S A
RESPONDENTS ADVOCATE/ PROFESSIONAL	K SHAJ, RESHMA P, ARUN CHAND, JOSEPH MARY DAS, VINAYAK G MENON, BHARAT VIJAY P, MAJID MUHAMMED K, GAYATHRI SATHYAN, IJLAL C (R1 TO R3)

Office  
Notes

**Video Conference**

**22nd Sept 2022**

**O R D E R**

**CP/41/KOB/2021**

Learned counsel Mr. Shinu J Pillai appears on behalf of the petitioner. Learned authorised representative PCS Mr.Zibi Jose is present for R 1&3 . R4 has already been set ex-parte. Pleadings are complete.

List the matter for final arguments on 27.10.2022.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**Sd /-**

**P. Mohan Raj  
Member (Judicial)**